

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

Item No. 114  
**(IB)-1097(PB)/2019**

**IN THE MATTER OF:**

The Verandas Apartment Owners Association

.... Applicant/petitioner

v.

M/s. Saluja Construction Company Ltd.

.... Respondent

**Order under Section 7 of IBC, 2016**

**Order delivered on 12.04.2021**

**Coram:**

**SHRI B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

**SH. KAPAL KUMAR VOHRA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant/petitioners : Ms. Sonal Anand, Advocate  
Mr. Bhawani Singh, Adv.

**ORDER**

List on 03.05.2021.

-sd-

**(B.S.V PRAKASH KUMAR)**  
**ACTG. PRESIDENT**

-sd-

**(KAPAL KUMAR VOHRA)**  
**MEMBER (TECHNICAL)**

12.04.2021  
Aarti Makker